

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Chief Justice's Secretariat)**

**ORDER**

No. 82

Dated: 15-5-2015

The following transfers and postings of ministerial Staff in Subordinate Courts of the State are made in the interest of administration:

- 1) *Shri Javed Ahmad Shah, Section Officer PDJ Court, Kargil is transferred and posted as such in the Court of Principal District & Sessions Judge, Kulgam against newly created post of Section Officer.*
- 2) *Shri Umar Hayat Khan, Section Officer, PDJ Court, Rajouri and Shri Wajahat Hussain, Section Officer, PDJ Court, Poonch shall swap their place of postings.*
- 3) *Shri Aijaz Hussain Rizvi, Head Assistant, Principal District & Sessions Court, Leh is attached with the Court of Additional District & Sessions Judge, Sopore till further orders. Principal District & Sessions Judge, Leh is directed to make internal arrangement till the official is posted in the Court.*
- 4) *Shri Mohammad Yaqoob Shah, Sr. Assistant, PDJ Court, Pulwama under transfer to CJM Court, Kargil is posted as Nazir/Sr. Assistant in the Court of Judge Small Causes, Srinagar against available vacancy. Shri Nazir Ahmad Hajam, Sr. Assistant posted in the Court of Spl. Mobile Magistrate, Kargil shall remain attached with the Court of CJM, Kargil till further orders.*
- 5) *Shri Gh. Rasool Bhat, R&D Clerk/Junior Assistant, PDJ Court, Pulwama is transferred and posted as Copyist/Junior Assistant in the Court of 1<sup>st</sup> Addl. District & Sessions Judge, Srinagar vice Shri Shahid Rasool Sheikh.*
- 6) *Shri Shahid Rasool Sheikh, Copyist/Junior Assistant, 1<sup>st</sup> Addl. District & Sessions Court, Srinagar is transferred and posted as*

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Civil/Criminal Clerk/Junior Assistant in the Court of Munsiff,  
Shopian vice Shri Latif-ul Aziz Sheikh.

- 7) Shri Latif-ul Aziz Sheikh, Civil/Criminal Clerk/Junior Assistant,  
Munsiff Court, Shopian is transferred and posted as Criminal  
Clerk/Junior Assistant in the Court of Munsiff, Pampore vice  
Shri Gh. Nabi Joo.
- 8) Shri Gh. Nabi Joo, Criminal Clerk/Junior Assistant, Munsiff  
Court, Pampore is transferred and posted as R&D Clerk/Junior  
Assistant in the Court of Principal District & Sessions Judge,  
Pulwama vice Shri Gh. Rasool Bhat.

All the Presiding Officers are directed to ensure that transferees are  
relieved within 10 days from the date of issuance of the Order. Any violation  
shall indicate lack of control over office and viewed seriously.

By order.

*M. Akhoun*  
15.5.2015.

(Mohammad Yousuf Akhoun)  
Principal Secretary to  
Hon'ble the Chief Justice

Dated: 15/5/15

No. 79-27 /PSY-167

Copy to:-

- 1) Registrar General, High Court of J&K, Srinagar.
- 2) Registrar Vigilance, High Court of J&K, Srinagar.

..... for information.

3-10) Principal District & Sessions Judge, Srinagar/ Pulwama/ Kargil/ Kulgam/

Leh/ Shopian/Poonch/Rajouri for information and necessary action.

- 11) Additional District & Sessions Judge, Sopore.
- 12) 1<sup>st</sup> Additional District & Sessions Judge, Srinagar.
- 13) Chief Judicial Magistrate, Kargil.
- 14) Judge Small Causes Court, Srinagar.
- 15) Special Mobile Magistrate, Kargil (under 13<sup>th</sup> Finance Commission)

16-17) Munsiff/JMIC, Shopian/ Pampore.

..... for information and necessary action.

- 18) Office file.
- 19) Incharge NIC for uploading in High Court Website.

*M. Akhoun*  
15/5/2015

Assistant Registrar

15/5/15